LOK SABHA UNSTARRED QUESTION NO. 2271 TO BE ANSWERED ON 2ND AUGUST, 2021

Bids for Hydrocarbon Extraction

2271. SHRIMATI KANIMOZHI KARUNANIDHI:

पेट्रोलियम व प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Union Government has considered cancelling the bids called for Hydrocarbon extraction in the Protected Agricultural Zone in Tamil Nadu, as requested by the State Government of Tamil Nadu; and
- (b) if so, the details thereof and if not, the reasons therefor including the legal basis for doing such extraction which is prohibited under the Tamil Nadu Protected Agricultural Zone Act, 2020?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) & (b): The Government of India has launched Discovered Small Fields Bid Round-III (DSF-III) on 10th June 2021, offering 32 Contract Areas comprising 75 discoveries spread over approx. 13,204 sq. km acreage across the country for extraction of hydrocarbons. This comprises of one Contract Area with two Petroleum Mining Lease (PML) of Vadatheru and Ramanathapuram covering Pudukkottai and Ramanathapuram districts of Tamil Nadu. PML for these areas were granted in Dec.2007 and Nov'2012 respectively. Petroleum Exploration Licence (PEL) and PML are granted under 'Oilfields (Regulation & Development) Act, 1948' and the 'Petroleum & Natural Gas Rules, 1959' by the State Government for on shore areas. No extraction is taking place now.
